

	<u>Declaration of Assets</u>	and riabilities	
	Oilyfa	Year202	23
TI CUO (5-4170.	THEM NARAYAN , SON/O	oughter/wife of hate & Mixa	Ial Paywan
900	ged 28 years, belonging to	, Bihan legislative Asson	ibly Secretorial
210	service and presently working as Assistan	<i>f</i>	
10/01/	give herein below the details of the assets (immovable, movab		atc.) of
I	mycelf my sonuse and dependents*		

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependent-2 Name	Dependant-3 Etc. Name
(1)	Cash					
(11)	Deposits In Banks, Financial Institutions And Non-Banking Financial Companies	Rs 35,007-	*	×	X	X
(iii)	Bonds, Debentures and Shares in companies	mutial fund market Value 1,49,000/-83;	*	X	*	
(iv)	NSS, Postal	DL.I.C = Premium = 30,000/-15/1 301.00 premi 23462 Ar	* ×	*	X	*
(v)	Motor Vehicles (details of make, etc.)	X	*	X	X	~
(VI)	Jewellery (give details of weight and value)	/	7	*	*	×
(vii)	Other assets, such as values of claims / interests	/	X	×	X	×

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Posem Neveryan 12.02.23

2010/03

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated!

	nave to be indicated]	· · · · · · · · · · · · · · · · · · ·	·		Dependant-2	Dependant-3
Sr.	Description	Self	Spouse Name(S)	Dependant-1 Name	Namo	Etc. Name
No.	Agricultural Land		"Harring (~)		1000 — 5000 d	
(1)	- Location(s)	4	X	*	\	X
ĺ	- Survey number(s)	1	^		X	
	- Extent (Total				**	r i
\	measurement)	i				4
	-Current market value					
(11)	Non-Agricultural Land					
1	- Location(s)	~			×	~
į	- Survey number(s)		X	X	/_	×
Į	- Extent (Total					
1	measurement)					i
	-Current market value					
(III)	Buildings (Commercial				3	!
	and residential)		~	1	~	~
	Location(s)	X	X	×		^
	- Survey /door number(s)					ł i
i	- Extent (Total					
1	measurement)			Ì		ł
1	- Current market					İ
1	value				<u> </u>	
(lv)	Houses / Apartments,				a	
	etc.		İ		i	
	- Location(s)			بي	人	~
	- Survey /door	1	\times	X		/ ×
	number(s)			•		
į	- Extent (Total			-		1
To the second	measurement)]	
500	- Current market				\	
7	Value	Sharein			 	
(v)	Others (such as interest in property)	Ancestra	1 1	X	×	×
	I threatege in higherry)	di manar i	Market Company		·	

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No,	Description	Name & address of Bank / financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(I) Loans from Banks	SBI VIDHAN MANDAL	15 lac
	(ii) Loans from financial institutions	<u> </u>	<u> </u>
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	~	メ
	(b) dues to departments dealing with supply of water	*	×
	(c) dues to departments dealing with supply of electricity	<u> </u>	\sim

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		1		T	
i	(d) dues to				1 1
	dealing with	i telepho	nes		
	(e) dues to	departm	ents		1
	dealing with				
	transport (i				1.
	aircraft and		are \		
1					
Ì	(f) Other du	ies, ir an	У		
(b)	(i) Income	Cax inclu	dina		
(0)	surcharge [,	
	the assessn), I
	which Incor			BMOPN 8320F	
l.				Bucklaga	
	filed. Give a	리카 무게 무기 - (1) - (1) 무슨 (1) [1]			
İ	Account Nu				
1	(ii) Wealth				
i	Indicate the	assessn	nent		ا م
	year upto w	hich We	ālth	~	
0	Tax return			/ \	
	(III) Sales T		in		
l			401	2003	No.
1	case of prop	merary		7	1 6
	business)				
	(iv) Propert	у Тах		7	
C.	Personal D	<u>atail</u>			
GPF/0	PF/PRAN No.		LLO	184056527	
			110		
Gend	er	18	M	(M/F)	
Date	of Birth	1•	0 2	0119	9 5 (DD/MM/YYYY)
Clause	J.C. a.e.				
CIBSS,	/Group	;-	<u> </u>	[A/B/C)	
Cadro	:	}-	<u></u>	ministrative	
				ne e.g. B.A.SBihar Administr	ative Service
			र्ह्णा ।यहा	ne e.g. p.m.əpirai nonansı	MELLA SELLIZE)
			B.S.S	Bihar Secretariat Service etc.)
Home	District	;-	0	PATNA	
	T kanalan	l Declara		re above details are tr	na to the hest of my
knov	dedge and b		ritar m	ie aboye details and w	at to the sept of my
				0	Januar
				Signature	1 Marangan
				Name of Employees	PREM NARAYAN
	js 220			Haine at Ambiolees	1
Dises	. Pama			Designation:A	SS)stant
HIACE		(7111		Designation	
Make.	Date: 10/02/23 Department: Bihan legislative Asiembly Secretarial				legislative Assembly
CARR)	1111		pepa due le comme	rofaciale
				-2(cord was
		(2)	2		La company of the Com

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Prem Naroya 10.02.23